Government of India Ministry of Youth Affairs & Sports Department of Sports

LOK SABHA UNSTARRED QUESTION NO. 1437 TO BE ANSWERD ON 26.07.2018

Appointment to Various Posts in Sports Clubs

1437. SHRI P. NAGARAJAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to impose some regulation/restriction for holding of various posts like President and Secretary in all sports clubs in the country and if so, the details thereof;

(b) whether the Government has decided that Government employee will be appointed for only one time/tenure to these posts; and

(c) if so, the details thereof along with the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS [COL. RAJYAVARDHAN RATHORE(RETD.)]

(a) The Ministry of Youth Affairs & Sports has no specific proposal to impose regulation/restriction for holding of various posts like President and Secretary in all sports clubs in the country.

(b) & (c) Does not arise.

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